

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3078
ANSWERED ON:08.12.2009
CHALLAN OF VEHICLES
Singh Shri Sushil Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Delhi Police PCR vans instead of checking crimes, challan cars and motorbikes for traffic violation;
- (b) if so, the reasons therefor and the number of cars/ bikes challaned by PCR vans during each of the last three years;
- (c) whether the Government has any proposal to audit the performance of PCR vans for their effectiveness in curbing crime in NCT of Delhi; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Delhi Police had multi-tasked 50 PCR vehicles in the year 2007, to assist traffic police between 8 A.M and 8 P.M in challaning vehicles, to maximize the effectiveness of Police performance. But, these PCR vans, on receipt of distress calls, leave the traffic task and attend to its primary task i.e. to respond to distress calls, apart from their role in VVIP security, crime prevention etc. Presently, only few PCR vehicles are performing multi-tasking duties with traffic, in day and night shifts because of main focus being on attending distress calls and related duties. The number of cars/bikes challaned by the PCR vans during 2007, 2008 and 2009 (upto 15.11.2009) are 23965, 210602 and 129848 respectively.

(c) & (d): The review of performance of various units of Delhi Police including PCR unit is done from time to time by way of monitoring of crime trends/law and order reports, critical examination of the proposals regarding requirement of manpower/ vehicles/equipments etc.